

exchange of views with representatives of the Re-rollers, however, Government's concern over the rising prices of their products was conveyed to them.

(b) and (c). Do not arise.

LOSS INCURRED BY H.M.T. LTD.

\*1571. SHRI JAI SINGH :

SHRI HARDAYAL  
DEVGUN :

SHRI YAJNA DATT  
SHARMA :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Hindustan Machine Tools Limited has been sustaining colossal loss ever since its inception;

(b) whether it is also a fact that the loss is primarily attributable to the lack of requisite managerial skill in the said undertaking;

(c) if so, whether Government propose to associate private management with the said undertaking with a view to making the undertaking viable; and

(d) if not, the reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No, Sir. Hindustan Machine Tools have made profits in 11 out of 13 years of their working.

(b) No, Sir. Due to an unprecedented fall in demand for machine tools arising out of the general problem of under utilisation of capacity in the Engineering Industry for the last two to three years, the off take of the products of Hindustan Machine Tools has not been satisfactory. Consequently, the Company had to carry a large stock of machine tools. In order to avoid further accumulation of stocks, the Company had also to restrict production. This situation resulted in a loss to the

Company in its machine tool manufacturing operations.

(c) On the Board of Directors of Hindustan Machine Tools, the Company has four non-official Directors two of whom are senior executives from the private sector.

(d) Does not arise.

ISSUE OF LICENCES TO BIRLA AND TATA GROUPS FOR STARTING INDUSTRIES

\*1572. SHRI SHIVA CHANDRA JHA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Birla and Tata groups have applied for licences, within the last two months, for starting industries;

(b) if so, for how many and for which industries, separately; and

(c) the response of Government to those applications ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI A. F. AHMED) : (a) to (c). Three applications for setting up of New Industrial Undertakings have been received during the last two months (March and April, 1970) from companies belonging to the Birla Group; none has been received from the Tata Group of companies. The three applications received from the Birla Group relate to manufacture of certain chemicals, gear cutting tools and cotton seed and other edible oils and cakes. These applications are under examination in the light of the changes in licensing policy announced recently.

DISPLAY OF RESERVATION CHARTS ON RAILWAY PLATFORMS

\*1573. SHRI N. SHIVAPPA :

SHRI G. Y. KRISHNAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the